

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 334 OF 2017

Dated : 16th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Assam Power Distribution Company Ltd. Appellant(s)
Versus
ONGC Tripura Power Company Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Avijit Roy

Counsel for the Respondent(s) : Ms. Ritika Singhal for R-2

ORDER

List the matter for hearing on **26.09.2019.**

**(Ravindra Kumar Verma)
Technical Member
mk/mkj**

**(Justice Manjula Chellur)
Chairperson**